

Water Logging Problem in Bihar

4582. SHRI RAM SHARAN YADAV: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Union Government propose to take steps to check water logging in North Bihar;

(b) if so, the time by which these remedial measures are likely to pay dividends; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b) Yes, Sir. For the drainage affected areas of the Gandak Basin 5 drainage schemes prepared by Government of Bihar have been techno-economically appraised. In addition to the provision from the State's plans for the flood affected areas of North Bihar, Central assistance for strategic flood proofing measures has been provided for in the annual plan of the Ministry for 1990-91.

(c) Does not arise

[English]

Loan from Scheduled Castes and Land Development Corporation, Punjab

4583. BABA SUCHA SINGH: Will the Minister of WELFARE be pleased to state:

(a) whether it is a fact that the high official in the Government of Punjab have obtained the bulk of the loans and grants from the Social Welfare Department for Scheduled Castes and Land Development Corporation, Punjab,

(b) if so, the details of such influential high officials:

(c) the purposes for which such grants and loans were given to these high officials; and

(d) the steps being taken for the recovery of such loans?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) No such case has been reported by the Government of Punjab.

(b) to (d). Does not arise.

Grants in Aid to Institutions for Welfare of Scheduled Castes

4584. BABA SUCHA SINGH: Will the Minister of WELFARE be pleased to state:

(a) the number and names of the private institutions, trusts and individuals receiving grants-in-aid from the Punjab Government for social welfare and for welfare of Scheduled Castes;

(b) whether Government have received any complaint that some influential persons have cornered these grants;

(c) if so, the details thereof;

(d) whether Government are satisfied about the working of this scheme; and

(e) if not, the proposals for the change?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) to (e). Information has been called for from the Government of Punjab and will be placed on the table of the House.

Relaxation in Rule About Prepaid Travel Advice to Indians going Abroad for work

4585. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of LABOUR be pleased to state: